

JUDGMENTS FOR THE MONTH OF OCTOBER, 2016

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	3 rd	<u>CRL.A(J) 118/2013</u>	HARI PRASAD NUNIA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
2	3 rd	<u>CRL.A(J) 141/2013</u>	RATNESWAR HIRA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
3	3 rd	<u>CrI.A. 103/2015</u>	SRI ANIL RABIDAS & ANR VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
4	3 rd	<u>Review.Pet. 142/2015</u>	SRI JOY GOPAL DEBNATH VS HINDUSTAN PAPER CORPORATION LIMITED & ANR	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
5	3 rd	<u>AB 1940/2016</u>	NIMAI DAS & 2 ORS. VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
6	3 rd	<u>CrI.Pet. 699/2016</u>	XXX XXX XXX VS IN RE - STATE OF ASSAM & ANR.	Criminal Revisions for quashing of criminal proceeding	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
7	3 rd	<u>I.A.(CrI.) 166/2016</u>	MD. RAMIJ UDDIN VS THE STATE OF ASSAM	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
8	3 rd	<u>I.A.(CrI.) 327/2016</u>	N. LAXMI DEVI VS THE NATIONAL INVESTIGATION AGENCY, NIA	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
9	4 th	<u>CRL.A(J) 130/2013</u>	GHASIA SUNDU MURA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
10	4 th	<u>CrI.A. 23/2014</u>	RADHANATH YADAB VS STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
11	4 th	<u>AB 1420/2016</u>	MD SAHA ALI VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH

12	4 th	AB 1517/2016	ABDUL KADER & ANR VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
13	4 th	AB 1639/2016	HAFIZUL ISLAM & 3 ORS VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
14	4 th	AB 1721/2016	MD. YEAHYEA VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
15	4 th	AB 1733/2016	PULIN BORA & ANR. VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
16	4 th	AB 1777/2016	ASHIM CHOWDHURY @ ASHIM CHODHURY @ ASHIM CHOUDORY VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
17	4 th	AB 1788/2016	SURAJ KALITA VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
18	4 th	Bail Appln. 1081/2016	MD MOMINUL ISLAM VS THE STATE OF ASSAM	Bail Application Under section 439 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
19	4 th	Crl.Pet. 779/2016	RAVINDER KUMAR ANAND & ANR VS THE STATE OF ASSAM AND ANR	Criminal Revisions for quashing of criminal proceeding	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
20	4 th	Crl.Pet. 780/2016	SMTI PINKI BARMAN & ANR. VS MONA GOWALA	Criminal Revisions for quashing of criminal proceeding	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
21	4 th	Crl.Pet. 781/2016	KAMALESWAR BASUMATARY VS THE STATE OF ASSAM AND ANR	Criminal Revisions for quashing of criminal proceeding	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
22	4 th	Crl.Pet. 783/2016	MD. KAMRUL ISLAM @ KAMRUL ALI VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
23	4 th	I.A.(Crl.) 374/2016	SRI PRADIP BHARALI VS STATE OF ASSAM & ANR	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
24	5 th	AB 2116/2016	MD. LUTFUR RAHMAN VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
25	5 th	Bail Appln. 1120/2016	MD. MUJAMMEL HUSSAIN & ANR. VS THE STATE OF ASSAM	Bail Application Under section 439 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
26	5 th	Crl.Pet. 791/2016	MD. ARIFUL ISLAM VS THE STATE OF ASSAM AND ANR	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE N. CHAUDHURY
27	6 th	Bail Appln. 1130/2016	BHASKAR DAS VS THE STATE OF ASSAM	Bail Application Under section 439 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
28	6 th	Bail Appln. 1131/2016	NOISUDDIN @ MD. NOISUDDIN VS THE STATE OF ASSAM	Bail Application Under section 439 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
29	6 th	Bail Appln. 1141/2016	BRAJENDRA KHATANIAR VS THE STATE OF ASSAM	Bail Application Under section 439 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH

30	6 th	WP(C) 6309/2016	PURABI BORAH DAS VS SMTI. KIRAN SAIKIA & 6 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE N CHAUDHURY
31	13 th	Bail Appln. 1155/2016	NURUL ISLAM VS THE STATE OF ASSAM	Bail Application Under section 439 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
32	13 th	Bail Appln. 1157/2016	SAILEN MEDHI VS THE STATE OF ASSAM	Bail Application Under section 439 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
33	14 th	AB 2178/2016	GOKUL BAISHYA VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
34	14 th	Bail Appln. 1164/2016	MD. SANJU ALI VS THE STATE OF ASSAM	Bail Application Under section 439 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
35	14 th	Bail Appln. 1166/2016	MD. AMAR ALI @ OMAR VS THE STATE OF ASSAM	Bail Application Under section 439 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
36	14 th	Bail Appln. 1168/2016	RAJIB HUSSAIN VS THE STATE OF ASSAM	Bail Application Under section 439 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
37	14 th	Crl.Pet. 820/2016	NASIM AHMED VS THE STATE OF ASSAM AND ANR.	Criminal Revisions for quashing of criminal proceeding	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
38	19 th	Bail Appln. 1132/2016	BEDANTA PRASAD BORAH VS THE STATE OF ASSAM	Bail Application Under section 439 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
39	19 th	WA 357/2016	ER. GUNGLI LAO TAGANG VS THE STATE OF ARUNACHAL PRADESH & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE UJJAL BHUYAN
40	19 th	WA 358/2016	AFJAL HOQUE VS THE STATE OF ASSAM & 12 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE UJJAL BHUYAN
41	19 th	WA 359/2016	NAGAON ELECTRICAL CIRCLE FRANCHISEE ASSOCIATION & ANR. VS THE STATE OF ASSAM AND 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE UJJAL BHUYAN
42	21 st	Bail Appln. 1177/2016	SAMSUL AHMED LASKAR VS THE STATE OF ASSAM	Bail Application Under section 439 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
43	24 th	CRL.A(J) 5/2012	PROBESWAR PHUKAN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
44	24 th	CRL.A(J) 20/2013	SRI RANJIT GOGOI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

45	24 th	<u>CRL.A(J) 63/2013</u>	BRINESH DAIMARY VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
46	24 th	<u>CRL.A(J) 82/2013</u>	PREM CHAND LAMA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
47	24 th	<u>WA 4(K)/2014</u>	SRI M. JONGSHI & ORS. VS THE STATE OF NAGALAND & ORS		HON'BLE MR. JUSTICE SUMAN SHYAM HON'BLE MR. JUSTICE S. SERTO
48	24 th	<u>I.A.(Civil) 1036/2016</u>	BABUL KHAN VS THE STATE OF ASSAM & 6 ORS	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
49	24 th	<u>I.A.(Civil) 1505/2016</u>	ARUNAVA DEY VS THE STATE OF ASSAM AND 4 ORS	Interlocutory Application (Civil)	HON'BLE MR. JUSTICE N. CHAUDHURY
50	24 th	<u>WA 343/2016</u>	M/S NATIONAL CARRYING CORPORATION VS THE UNION OF INDIA & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
51	24 th	<u>WA 352/2016</u>	ON THE DEATH OF AZIZUR RAHMAN @ HADORI HIS LEGAL HEIR NAKIBUR RAHMAN VS SHRI SAMSUL RAHMAN & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
52	24 th	<u>WP(C) 5622/2016</u>	PREMANGSHU PAUL CHOUDHURY VS THE UNION OF INDIA & 5 ORS	Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE N. CHAUDHURY
53	24 th	<u>WP(C) 6347/2016</u>	BANESWAR NATH VS THE STATE OF ASSAM AND 3 ORS	Suspension with respect to State Govt Employees	HON'BLE MR. JUSTICE N. CHAUDHURY
54	24 th	<u>WP(C) 6352/2016</u>	PRASANNA DEKA VS EXECUTIVE ENGINEER, P.W.D. (ROADS) & 2 ORS	Regularisation of ad hoc appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE N. CHAUDHURY
55	25 th	<u>CrI.A. 123/2013</u>	ABDUL KHALEQUE SARDAR @ ABDUL KHALEQUE & ANR. VS STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

56	25 th	CRP 338/2014	PRANOBALLAV ROY VS BISWAJIT DUTTA & 6 ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
57	25 th	WA 11(K)/2015	THE STATE OF NAGALAND & ORS. VS DR. BENDANGYAPANGLA		HON'BLE MR. JUSTICE SUMAN SHYAM HON'BLE MR. JUSTICE S. SERTO
58	25 th	I.A. 1719/2016	SRI NIRMAL PAUL & ANR VS THE STATE OF ASSAM & ANR	Restoration of a case dismissed for default	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
59	25 th	I.A.(Civil) 1312/2016	SUDHIR SARMA & 7 ORS VS THE STATE OF ASSAM AND ORS	Interlocutory Application (Civil)	HON'BLE MR. JUSTICE N. CHAUDHURY
60	26 th	CRL.A(J) 137/2013	MD ENUS ALI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
61	26 th	CrI.A. 171/2014	SOFIQUIL ISLAM @ SOFIKUL ISLAM VS STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
62	26 th	I.A.(CrI.) 341/2016	SABUR MANDAL & 5 ORS VS THE STATE OF ASSAM	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
63	26 th	WP(C) 4167/2016	RANJEET SINGSON NEOPANI & ANR. VS THE UNION OF INDIA & 4 ORS	Selection and appointment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE N. CHAUDHURY
64	26 th	WP(C) 5642/2016	MRINALI GOHAIN DEHINGIA VS THE STATE OF ASSAM AND 4 ORS	Army & Police Action	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
65	26 th	WP(C) 6383/2016	SOLEMAN ALI VS THE STATE OF ASSAM AND 3 ORS	Transfer with respect to State Govt Employees	HON'BLE MR. JUSTICE N. CHAUDHURY
66	27 th	CRL.A(J) 69/2013	BHARAT TASA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

67	27 th	Cr.A. 112/2013	DOMA HANCH VS STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
68	27 th	I.A.(Cr.) 415/2016	KITAB ALI TALUKDAR VS THE STATE OF ASSAM & ANR	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN